

F. No. 01(05)/Circular/CESTAT/2017
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 12 September 2020

OFFICE ORDER

As COVID 19 cases are increasing in Delhi and some of the staff of the Principal Bench of the Tribunal have tested COVID positive, the Hon'ble President directs that for the safety of all concerned the Members posted at Delhi may hear the matters listed before the Principal Bench from their offices at their residence in Delhi for a period of two weeks commencing from 14.9.2020.

By Order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, Delhi.
3. Assistant Registrars, CESTAT, Delhi.
4. Notice Board/ Website.